

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4312

ANSWERED ON:11.08.2016

Electrification of Villages

Ranjan Smt. Ranjeet

Will the Minister of POWER be pleased to state:

- (a) the electrical infrastructure on the basis of which the Government deems a village electrified;
- (b) the process deployed in ascertaining whether a village is electrified;
- (c) whether the assessing experts deem the mere presence of electrical infrastructure as a criteria per electrification of a village, and if so, the details thereof; and
- (d) the percentage of households that have access to electricity in the electrified villages, State/UT-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (c) : According to Rural Electrification Policy 2006, a village is reported as electrified, if

(i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists,

(ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc., and

(iii) the number of households electrified should be at least 10% of the total number of households in the village.

A village is reported to be electrified by the States, if it fulfills the above mentioned norms. However, the level of infrastructure may vary in different habitations of the same village.

The data regarding rural electrification including electrification of villages is reported by the concerned State Governments and State Distribution Companies (DISCOMs). Rural Electrification Corporation (REC), being the Nodal Agency for operationalization of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), has deployed Gram Vidyut Abhiyantas (GVAs), who visit villages and report the situation of the day of visit. If any discrepancy is found, States/DISCOMs are advised by REC to rectify the status.

(d) : As per census 2011, there were 16,78,26,730 rural households in the country. Out of which 9,28,08,038 households were having electricity and remaining 7,50,18,692 households were un-electrified. State-wise details of rural and urban area households are given at Annexure. Since 2012-13, free electricity connections to 53,26,016 Below Poverty Line (BPL) households have been released as on 30.06.2016.
